

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> Floor, Chanderlok Building, 36, Janpath**  
**New Delhi - 110001**

14.1.2020

**NOTICE**

The following petitions filed by the generating companies and the transmission licensees for determination of tariff are proposed to be listed for hearing before the Commission in the next few months. These petitions are available on the website of the concerned petitioner and a copy of the same has also been served by the petitioners on all the concerned beneficiaries/respondents. Further, a copy of the petitions, available on the Commission's e-filing portal, can be accessed by all the beneficiaries/respondents registered with the Commission's e-filing portal. The beneficiaries/respondents may file their reply in the concerned petitions by 7.2.2020 and the petitioners may file the rejoinder, if any, within ten days from the receipt of the reply. All the parties are requested to comply with the above directions within the specified timeline to facilitate expeditious disposal of the petitions.

Sl. No.	Petition No.	Petitioner	Region	Subject
1.	51/TT/2020	PGCIL	NR	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block assets associated with Inter Regional system strengthening scheme for Western Region and Northern Region (Part A)
2.	44/TT/2020	PGCIL	NR	(i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block in respect of assets along with associated bays at Varanasi GIS Substation
3.	24/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of assets covered under Transmission system associated with Koldam Hydro-electric project in Northern Region
4.	19/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for combined assets consist associated bays at GIS Sub Station at Gurgaon associated with Northern Region System Strengthening Scheme VI
5.	14/TT/2020	PGCIL	NR	(i) Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for Assets under Northern Region System Strengthening Scheme-III
6.	13/TT/2020	PGCIL	NR	(i) Truing up of Transmission tariff for

				2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Salal Transmission System in Northern Region
7.	12/TT/2020	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block For Special Energy Meters.
8.	8/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under Transmission System associated with Northern Region System Strengthening Scheme II
9.	7/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Stage 1 of 400 kV Thyristor controlled series compensation project (Fact Device) on Kanpur Ballabgarh 400 kV S/C line at Ballabgarh in Northern Region
10.	2/TT/2020	PGCIL	NR	Truing up of Transmission Tariff for 2014-19 tariff block and Determination of Transmission Tariff for 2019-24 tariff block for Asset I Spare Converter Transformer at Rihand for Rihand-Dadri HVDC Bipole Terminal.
11.	510/TT/2019	PGCIL	NR	(i) Truing up of Charges for 2014-19 tariff block and (ii) Fees and charges for 2019-24 tariff block for Sub-Load Dispatch Centre at Modipuram under UPPCL.
12.	495/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for assets of transmission system associated with Unchahar Stage-II.
13.	493/TT/2019	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for asset-I at Lucknow along with bays (DOCO: 01/04/2011) under Northern Region System Strengthening Scheme X
14.	488/TT/2019	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Chamera Stage-I Transmission System associated in Northern Region.

15.	486/TT/2019	PGCIL	NR	Determination of Transmission Tariff from DOCO to 31.03.2019 for asset under Phase-I- Unified Real Time Dynamic State Measurement (URTDSM) in.
16.	485/TT/2019	PGCIL	NR	Augmentation of Transformation capacity at Fatehabad (PG) in Northern Region.
17.	482/TT/2019	PGCIL	NR	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for asset at Moga substation associated with Kishenpur Moga transmission system in Northern Region.
18.	477/TT/2019	PGCIL	NR	(i) Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for asset under augmentation of transformation capacity at Amritsar and Moga sub-stations.
19.	474/TT/2019	PGCIL	NR	(i) Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 400 kV Vindhyachal-Kanpur line at Singrauli under System Strengthening Scheme in Singrauli-Vindhyachal corridor.
20.	473/TT/2019	PGCIL	NR	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for asset at Anta end for Transmission System associated with RAPP-B Project.
21.	420/TT/2019	PGCIL	NR	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for asset at Allahabad along with associated bays.
22.	416/TT/2019	PGCIL	NR	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff at Rae Bareli covered under Augmentation of 220/132 kV Transformation capacity at Rae Bareli by 1x100 MVA Transformer in Northern Region.

23.	361/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Special Protection Scheme for Rihand- Dadri HVDC Bi-pole and Gorakhpur-Muzzafarpur 400 kV line in Northern Region
24.	359/TT/2019	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 220 kV D/C Anta Transmission System in Northern Region.
25.	358/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Series Compensation on Panki-Muradnagar 400 kV S/C line of UPPCL.
26.	353/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for asset under transmission system associated with 220 kV System Strengthening Scheme in UP
27.	352/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 132 kV S/C Mau-Balia Transmission System.
28.	339/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 220 kV Jallandhar-Hamirpur D/C transmission line along with Associated bays
29.	337/TT/2019	PGCIL	NR	(ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for LILO of 220 kV S/C Panki-Naubasta transmission line at Kanpur.
30.	316/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff

				for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 400 kV D/C Dhauliganga HEP Bareilly (UPPCL) Transmission Line along with its associated bays at Bareilly(UPPCL)
31.	315/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 400/220 KV Bhiwadi S/S along with LILo of Ballabgarh-Bassi 400 KV S/C line and ICT-I & ICT-II at Bhiwadi
32.	314/TT/2019	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for 400 kV S/C Chamera -1 Kishenpur transmission system
33.	313/TT/2019	PGCIL	NR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Additional Converter Transformer (Spare) for Rihand-Dadri Bi-pole in Northern Region.
34.	255/TT/2019	PGCIL	NR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Agra (Power Grid)- Agra (UPPCL) 400 kV D/C Interconnection
35.	104/TT/2019	PGCIL	NR	Determination of Transmission Tariff from DOCO to 31.03.2019 for asset at Dehar under Strengthening Scheme in Region.
36.	86/TT/2019	PGCIL	NR	Determination of Transmission Tariff under Line bays associated with various Regional Strengthening Schemes.
37.	85/TT/2019	PGCIL	NR	Determination of Transmission Tariff under Provision of STATCOM at Nalagarh & Lucknow.
38.	84/TT/2019	PGCIL	NR	Determination of Transmission Tariff under Northern Region System Strengthening Scheme XXV in pursuance to direction in Review Petition No. 41/RP/2017.
39.	53/TT/2020	PGCIL	SR	For 400 kV Dharmapuri (Salem New) Somanahalli 400 kV D/C Quad Line along with Bay Extensions at Dharmapuri (Salem New) and Somanahalli Sub-stations under Transmission System associated with System Strengthening.
40.	49/TT/2020	PGCIL	SR	For 2X240 MVAR 765 kV Bus Reactors

				along with associated bays at Thiruvalam S/S under Installation of Bus reactors at Cuddapah, Nellore PS, Kurnool, Raichur and Thiruvalam.
41.	41/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Transmission System associated with Common System associated with Coastal Energen Private Limited and Ind-Bharat Power (Madras) Limited LTOA Generation Projects in Tuticorin Area-Part-A
42.	38/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Transmission System associated with Common Transmission scheme associated with ISGS projects in Nagapattinam/Cuddalore area of Tamil Nadu.
43.	18/TT/2020	PGCIL	SR	(i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Neelamangal-Mysore 400kV D/C Transmission Line at Mysore Substation
44.	17/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission system associated with System strengthening XIII
45.	16/TT/2020	PGCIL	SR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 230kV Neyveli-Bahoor transmission line.
46.	15/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for 400 kV D/C Kakrapar APP-Navsariat Vapi S/S under Transmission System associated with Kakrapar Atomic Power Project
47.	10/TT/2020	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under System Strengthening VII.
48.	3/TT/2020	PGCIL	SR	Transmission tariff for 2019-24 tariff block at Nellore & Gooty

				Substation under transmission system associated with SRSS XVIII A
49.	516/TT/2019	PGCIL	SR	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block under SRSS II.
50.	515/TT/2019	PGCIL	SR	For Transmission assets under transmission system associated with Sub-Station Works Associated with System Strengthening in Southern Region for Import of Power from Eastern Region
51.	514/TT/2019	PGCIL	SR	For Transmission assets under Transmission system associated with Contingency plan for evacuation of power from IL&FS (2x600 MW)
52.	509/TT/2019	PGCIL	SR	For assets at Maheswaram (PG) for termination of Maheswaram (PG) Mehboob Nagar 400 kV D/C Transmission line under "Provision of line bays for the Scheme-Connectivity lines for Maheshwaram (Hyderabad) 765/400 kV Pooling Station.
53.	503/TT/2019	PGCIL	SR	(i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for D/C transmission line with bays under System Strengthening-III
54.	497/TT/2019	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for extension at Tuticorin pooling station under Connectivity for Kudankulam 3 & 4 (2X1000 MW) with inter-State transmission system.
55.	496/TT/2019	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and (Determination of Transmission tariff for 2019-24 tariff block for Augmentation of transformer and associated bays under System Strengthening Scheme XIV
56.	494/TT/2019	PGCIL	SR	Asset under Fiber Optic Communication system for central sector Sub-stations & Generating Stations
57.	484/TT/2019	PGCIL	SR	Asset under "Supplementary Transmission System associated with Vallur TPS.
58.	480/TT/2019	PGCIL	SR	Transmission asset associated with strengthening of Transmission System beyond Vemagiri in Southern Region
59.	478/TT/2019	PGCIL	SR	(i)Truing up of Transmission tariff for

				2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block under ATS of Tuticorin JV TPS.
60.	421/TT/2019	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff under Southern Region System Strengthening Scheme XXII
61.	351/TT/2019	PGCIL	SR	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for 315 MVA ICT-III at Nagarjunasagar sub-station.
62.	350/TT/2019	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for special energy meters
63.	349/TT/2019	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for 2nd Spare Converter Transformers at Kolar and Talcher of Talcher-Kolar HVDC Link
64.	338/TT/2019	PGCIL	SR	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 400 kV D/C Kaiga-Sirsi transmission line
65.	325/TT/2019	PGCIL	SR	(i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for assets at Alamatti under System Strengthening-IV
66.	289/TT/2019	PGCIL	SR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Provision of Spare ICTs and Reactor in SR.
67.	265/TT/2019	APTRANSCO	SR	Inter-State transmission lines connecting two states along with the bays for the APTRANSCO owned transmission lines/system for 2019-20 to FY 2023-24 for inclusion in PoC mechanism in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019.
68.	254/TT/2019	PGCIL	SR	Asset-1: URTDSM System(Control



				Center Equipment, PMUs and associated equipments) integrated and commissioned at SRLDC & SLDCs of Southern Region under Unified Real Time Dynamic State Measurement (URTDSM)
69.	248/TT/2019	PGCIL	SR	Determination of Transmission Tariff from DOCO to 31-03-2019 for transmission asset under Substation works associated with additional inter-regional AC link for import of power into Southern Region.
70.	171/TT/2019	PGCIL	SR	Assets under Transmission System for Ultra Mega Solar Park in Anantpur District, Andhra Pradesh - Part B (Phase-II).
71.	148/TT/2019	PGCIL	SR	Assets under Transmission system associated with Kalpakkam PFBR (500MW) project in Southern Region for tariff block 2014-19 period.
72.	143/TT/2019	PGCIL	SR	Assets under the project Fibre Optic Communication system in lieu of existing ULDC Microwave links in Southern Region.
73.	103/TT/2019	PGCIL	SR	For 2x1500MVA 765/400kV ICTs along with associated bays at Srikakulam Pooling station under Common System associated with East Coast Energy private limited and NCC power projects limited LTOA generation projects in Srikakulam Area -part-C
74.	87/TT/2019	PGCIL	SR	Assets under Transmission System for Ultra Mega Solar Park in Anantpur District, Andhra Pradesh - Part C (Phase-III)
75.	36/TT/2020	PGCIL	SR	Combined asset for Sub-station extension works associated with transmission system required for evacuation of power from Kudgi TPS (3 X 800 MW in Phase -I) of NTPC Limited
76.	481/TT/2019	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block under Transmission System for Connectivity for NCC Power projects Ltd
77.	48/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for assets under Transmission System associated with Mauda Stage II (2x660 MW) Generation Project
78.	45/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for assets under Transmission system for establishment of 400/220 kV GIS Sub-station at Kala

				in UT of DNH.
79.	43/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for asset along with bays at Wardha under Mauda Transmission system.
80.	34/TT/2020	PGCIL	WR	Truing up of transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under Provision of 400kV bays at Shujalpur for Part ATS of RAPP 7&8.
81.	33/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block under Transmission System associated with Solapur STPP (2x660 MW) Part-A
82.	27/TT/2020	PGCIL	WR	(i)Truing up Transmission tariff for 2009-14 tariff block and (ii)Transmission tariff for 2014-19 tariff block for Combined Assets under WRSS-X Transmission System in Western Region
83.	26/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff bloc for asset under "POWERGRID Works associated with Part A of Transmission system for Gadawara STPS of NTPC"
84.	22/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block under Substation Extensions for Transmission system associated with Vindhyachal-V Project of NTPC (Part-B)
85.	21/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for 1x1500 MVA, 765/400 kV ICT at Vindhyachal Pooling Station along with associated bays, under Transmission System associated with Vindhyachal-V (500 MW) project of NTPC (Part- A)
86.	11/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for assets under Establishment of Pooling Stations at Raigarh (Kotra) and Raipur for IPP Generation Projects in Chhattisgarh (Set A DPR1)
87.	9/TT/2020	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block under Split Bus

				Arrangement and Reconfiguration/Shifting of terminating Lines at Raipur 400 kV S/S
88.	6/TT/2020	PGCIL	WR	Assets under Transmission System for Ultra Mega Solar Park (750MW) in Rewa District, Madhya Pradesh.
89.	506/TT/2019	PGCIL	WR	IPP projects in Chhattisgarh (IPP-G)
90.	492/TT/2019	PGCIL	WR	Combined Assets along with associated bays under WRSS-III Transmission System.
91.	491/TT/2019	PGCIL	WR	400 kV S/C Vindhyachal - Korba Ckt-II along with associated bay equipment under Korba Vindhyachal Transmission System.
92.	490/TT/2019	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block along with associated bays at Rajgarh Substation.
93.	418/TT/2019	PGCIL	WR	Sipat-II Supplementary Transmission System
94.	417/TT/2019	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block under POWERGRID works associated with Western Region Strengthening Scheme XV.
95.	415/TT/2019	PGCIL	WR	(i) Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 400kV at Raipur and Bhadrwati Sub-stations.
96.	414/TT/2019	PGCIL	WR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Combined Asset under WRSS-I Transmission System in Western Region
97.	413/TT/2019	PGCIL	WR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Combined Assets of Tarapur Transmission System
98.	395/TT/2019	PGCIL	WR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Combined at Raigarh S/S under Vindhyachal-III Transmission System in Western region
99.	389/TT/2019	PGCIL	WR	(iv)Revision of Transmission Tariff for

				2004-09 tariff block, 2009-14 tariff block (v)Truing up of Transmission tariff for 2014-19 tariff block and (vi)Determination of Transmission tariff for 2019-24 tariff block for Combined Asset at Damoh SS under WRSS-IV Transmission System
100.	387/TT/2019	PGCIL	WR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 400/220 kV Khandwa S/S and LILO of 400 kV D/C Itarsi-Dhule Transmission Line at Khandwa.
101.	386/TT/2019	PGCIL	WR	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Fixed and Thyristor Controlled Series Compensation for 400kV D/C Raipur-Rourkela Transmission Line at Raipur
102.	348/TT/2019	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for assets under WRSS VII.
103.	346/TT/2019	PGCIL	WR	Asset 1- 2 Nos. 765 kV line bays at 765/400kV Bilaspur Pooling Station(POWERGRID) (for Bilaspur PS (PG)-Rajnandgaon (TBCB) 765kV D/c line) alongwith 2 Nos. 240MVAR, 765kV switchable line Reactors at 765/400kV Bilaspur Pooling Station end under POWERGRID Works associated with Additional System Strengthening for Sipat STPS.
104.	310/TT/2019	PGCIL	WR	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block at Vapi (POWERGRID) sub-station.
105.	306/TT/2019	PGCIL	WR	400 kV D/C Bina Nagda Transmission Line along with associated bay equipment at Nagda and Bina Substations under Transmission System associated with 400 kV Bina Nagda D/C Line
106.	304/TT/2019	PGCIL	WR	Bhadrawati-Chandrapur 400 kV D/C transmission line including bays at Bhadrawati (POWERGRID) Switching station (Extensions) and Chandrapur (MSEB) switchyard
107.	266/TT/2019	MSETCL	WR	Identification of Maharashtra State Electricity Transmission Company Limited (MSETCL) 132kV Nepanagar (as Inter-State Transmission System

				and determination of Inter-State Transmission Tariff for the Tariff Period 2019-24
108.	1/TT/2020	PGCIL	WR	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block at Nellore, extension of Vijayawada and Sriperumbudur sub-station with associated bays under System strengthening.
109.	383/TT/2019	Torrent Power	WR	Truing-up of capital cost for the period from 1.4.2014 to 31.3.2019 and Determination of transmission tariff for the period from 1.4.2019 to 31.3.2024 for Transmission system constructed, maintained and operated by Torrent Power Grid Ltd vide License No. 2/Transmission/CERC dated 16.05.2007
110.	172/TT/2019	PGCIL	WR	Determination of Transmission Tariff from DOCO to 31.03.2019 for asset along with associated bays under Green Energy Corridors-Inter State Transmission Scheme (ISTS) Part C for tariff block 2014-19 period.
111.	113/TT/2019	PGCIL	WR	Determination of Transmission Tariff from DOCO to 31.03.2019 for asset under Green Energy Corridors-Inter State Transmission Scheme (ISTS) Part-B for tariff block 2014-19 period.
112.	55/TT/2020	PGCIL	ER	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block Combined Assets (02 Nos.) under Transmission Schemes for enabling import of NER/ER surplus power by NR
113.	54/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for 03 no's of assets under work associated with common transmission system for Phase-II generation project in Odisha.
114.	52/TT/2020	PGCIL	ER	(i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for assets under ERSS-IV Project.
115.	50/TT/2020	PGCIL	ER	Determination of Transmission Tariff Asset I Combined Assets under system strengthening scheme for Eastern Region as per CERC order dated 12.9.2018 in Petition No. 259/TT/2018
116.	42/TT/2020	PGCIL	ER	Determination of Transmission Tariff under sub-section(4) of Section 28 of

				Electricity Act 2003 for determination of Truing up of Charges for the period 2009 14 block. Fees and Charges for the period 2014 19 block for Unified Load Despatch & Communication Scheme.
117.	39/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for assets at Gaya Sub-station associated with Transmission System for Nabinagar II TPS (3X660 MW)
118.	37/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for 08 no's of Assets under Eastern Region Strengthening scheme XIV
119.	35/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for 05 no's of Assets under Eastern Region Strengthening scheme VII
120.	5/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block 400 kV D/C Ranchi Chandwa Gaya line at Chandwa for Phase-I Generation Projects in Jharkhand and West Bengal Part A1
121.	4/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under Transmission System for Start-up Power to DVC and Maithon Right Bank Generation Projects
122.	513/TT/2019	PGCIL	NER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for transmission assets under North Eastern Region Strengthening Scheme-II (NERSS-II) Part-A
123.	512/TT/2019	PGCIL	ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block assets under Split Bus arrangement for various sub-stations.
124.	511/TT/2019	PGCIL	ER	Truing up of Transmission tariff for 201419 tariff block and Determination of Transmission tariff for 2019 24 tariff block under Transmission System for Eastern Strengthening Scheme-X
125.	508/TT/2019	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff

				block For 765 kV D/C Darlipalli TPS (NTPC) Jharsuguda (Sundergarh) Pooling Station transmission line alongwith 02 Nos. of... 765 kV line Bays at Jharsuguda (Sundergarh) PS in Eastern Region.
126.	507/TT/2019	PGCIL	ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for assets under Augmentation of transformation capacity and reactive compensation
127.	505/TT/2019	PGCIL	ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Combined Assets under ERSS-XIII
128.	504/TT/2019	PGCIL	ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block at Muzaffarpur Substation under Eastern Region Strengthening Scheme VI Project
129.	489/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Baripada.
130.	487/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Rangit Transmission System
131.	483/TT/2019	PGCIL	NER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Kopili-Khandong and Dimapur-Kohima Transmission Lines.
132.	476/TT/2019	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block for transmission system associated with Farakka III
133.	475/TT/2019	PGCIL	ER	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission System associated with immediate evacuation system for Nabinagar TPS
134.	472/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff

				block at Siliguri and sub-station at Siliguri(New).
135.	469/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of transmission tariff for 2019-24 tariff block for 400 kV S/C Meramundali-Jeypore transmission line along with extension of Meramundali and Jeypore sub-stations
136.	419/TT/2019	PGCIL	ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for communication system for DVC under expansion/ Up-gradation of SCADA/ EMS System of SLDCs
137.	390/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Bihar grid strengthening scheme.
138.	357/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 2nd 400 kV D/C Kahalgaon-Biharshariff transmission line in Eastern Region.
139.	356/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for LILO of one circuit of 132 kV D/C Siliguri-Rangit transmission line at Gangtok.
140.	355/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for transformer at Indravati (OHPC) Switchyard.
141.	354/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for LILO of both the circuit of Patratu-Hatia-Chandil 220kV D/C line at Ranchi Sub-Station at Ranchi Sub-Station.



142.	332/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for LILO of Siliguri- Gangtok section at Melli under Integration of Sikkim Transmission system.
143.	327/TT/2019	PGCIL	ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block Combined Assets under ERSS II Project
144.	326/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for combined Assets in Tala Siliguri Transmission System
145.	324/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Farakka-Malda Transmission Link and Additional 315 MVA Transformer at Malda.
146.	302/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Hathidah River Crossing Section of 220 kV Biharsharif-Begusarai Transmission Line.
147.	264/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block 400 kV D/C Talcher-Meramundali transmission line .
148.	263/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 315 MVA Transformer at Jeypore Substation
149.	256/TT/2019	PGCIL	ER	(i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff

				block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 400 kV Jamshedpur-Rourkela S/C (Ckt-II) transmission line.
150.	246/TT/2019	PGCIL	ER	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for LILO of Purnea-Dalkola 132 kV S/C line and extension at Purnea Sub-station.
151.	311/TT/2019	PGCIL	ER	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 50 MVA Auto-transformer in Malda.
152.	499/TT/2019	PGCIL	NER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block for transmission assets under Provision of Spare Transformers and Reactors
153.	498/TT/2019	PGCIL	NER	(i) Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 132kV S/C Ranganadi-Ziro Transmission system
154.	479/TT/2019	PGCIL	NER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Assets under transmission system associated with Agartala GBP
155.	423/TT/2019	PGCIL	NER	Transmission assets under Expansion/Upgradation of SCADA/EMS System of SLDC
156.	312/TT/2019	PGCIL	NER	(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for transmission system associated with Loktak HEP
157.	170/TT/2019	PGCIL	NER	Determination of Transmission Tariff from DOCO to 31.3.2019 assets under project- Fibre Optic Communication system in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links
158.	121/TT/2019	PGCIL	NER	Determination of Transmission Tariff from DOCO to 31.3.2019 for 400kV D/C Kameng - Balipara Transmission Lines

				along with associated bays at Balipara Substation under North East - Northern / Western Interconnector.
159.	23/TT/2020	PGCIL	ALL	Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of assets at Bhiwadi in Northern Region (DOCO: 01/02/2013) under Provision of spare ICTs and reactors
160.	20/TT/2020	PGCIL	WR/NR	Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of assets at POWERGRID Sub-stations associated with System Strengthening common.
161.	422/TT/2019	PGCIL	SR ER	(i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for assets in Srikakulam Area -part-C
162.	193/TT/2019	PGCIL	NR/WR	Determination of Transmission tariff for 2019-24 tariff block for assets under the transmission system associated with Transmission system for development of pooling station in Northern part of West Bengal and transfer of power from Bhutan.
163.	32/GT/2020	NEEPCO	NER	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up in respect of Agartala Gas Turbine Combined Cycle Power Plant (135 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
164.	372/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up in respect of Kopili (Stage-II) Hydro Electric Plant (1 X 25=25 MW) of North Eastern Electric Power Corporation Limited (NEEPCO LTD), Shillong.
165.	371/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up in respect of Khandong Hydro Electric Plant (2 X 25 =50 MW) of North Eastern Electric Power Corporation Limited (NEEPCO LTD), Shillong.
166.	370/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up in respect of Kopili Hydro Electric Plant (4 X 50 =200 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
167.	329/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 30.10.2017 to 31.03.2019 carrying out truing up in respect of

				Tuirial hydro Electric Power Plant (60 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
168.	298/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up in respect of Assam Gas Based Power Plant (GT 6 X 33.5 MW + ST 3X 30 MW=291 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong
169.	293/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up in respect of Doyang Hydro Electric Plant (75 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong
170.	273/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up in respect of Ranganadi Hydro Electric Plant (3X135=405 MW) of North Eastern Electric Power Corporation Limited (NEEPCO LTD), Shillong.
171.	271/GT/2019	NEEPCO	NER	Petition for revision of tariff for the period 24.12.2015 to 31.03.2019 carrying out truing up in respect Tripura Gas Based Power Plant (TGBP) (65.42x1+35.58x1=101 MW))of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
172.	216/GT/2019	NABINAGAR POWER GENERATING COMPANY PRIVATE LIMITED (NPGCPL)	ER	Approval of tariff of Nabinagar STPS Stage-I (3x660 MW) from anticipated COD of Unit-1 (01.08.2019) to 31.03.2024.
173.	31/GT/2020	SJVN Limited	NR	Petition for revision of tariff of Nathpa Jhakri Hydro Power Station (6x250 MW) for the period 01.04.2014 to 31.03.2019- Truing-up of tariff determined by the CERC order dated 19.07.2019 in Petition No. 314/GT/2018
174.	30/GT/2020	SJVN Limited	NR	Petition for approval of generation tariff of Nathpa Jhakri Hydro Electric Power Station (6x250 MW) for the period 01.04.2019 to 31.03.2024.
175.	29/GT/2020	SJVN Limited	NR	Petition for revision of generation tariff of Rampur Hydro Power Station (412 MW) for the period from actual COD of first Unit i.e. 13.05.2014 to 31.03.2019- Truing-up of tariff determined by the CERC order dated 26.06.2019 in Petition No. 315/GT/2018.
176.	28/GT/2020	SJVN Limited	NR	Petition for approval of generation tariff of Rampur Hydro Power Station (412

				MW) for the period 01.04.2019 to 31.03.2024.
177.	391/GT/2019	JSW Hydro Energy Limited (formerly Himachal Baspa Power Company Limited) JSWHEL	NR	Application for true up of capital cost & generation tariff for 2014-19 tariff period in respect of 1000 MW Karcham Wangtoo Hydro Electric Project (KW HEP)
178.	182/GT/2019	MEJA URJA NIGAM (P) LIMITED (MUNPL)	NR	Petition for approval of tariff of Meja Thermal Power Station Stage-I (2x660 MW) for the period from anticipated Date of Commercial Operation of Unit # 1 (i.e. 30.04.2019) to 31.03.2024.
179.	402/GT/2019	NTPC Limited	WR	Petition for approval of tariff of Khargone Super Thermal Power Station (2X660 MW) for the period from anticipated date of Commercial Operation of the Unit-I (i.e. 30.09.2019) to 31.03.2024
180.	181/GT/2019	NTPC Limited	WR	Petition for approval of tariff of Gadawara Super Thermal Power Station (2 X 800 MW) for the period from anticipated date of Commercial Operation of the Unit-I (i.e. 30.04.2019) to 31.03.2024.

**NOTE:** The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings filed by the petitioners and to e-file rejoinder.

sd/  
Secretary